

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD - Nomination of Senior Civil Judges who are holding full Additional Charge of the posts of Secretary, District Legal Services Authorities in the State of Telangana to participate in the two day Sensitization cum Training programme scheduled on 01.02.2025 and 02.02.2025 at Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

READ: Letter ROC.No.175/TLSA/2025, dated 08.01.2025, from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER ROC.NO.180/2025-B.SPL., DATED: 23 .01.2025

In the circumstances stated by the Member Secretary, Telangana State Legal Services Authority, Hyderabad, in his letter the High Court is pleased to pass the following orders:

The following Judicial Officers mentioned in Column No.2, who are holding full additional charge of the posts of Secretary, District Legal Services Authorities in the State of Telangana are hereby nominated to participate in the two day Sensitization cum Training programme scheduled on 01.02.2025 and 02.02.2025 at Telangana State Judicial Academy, Secunderabad. Further, the officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the above said Training programme.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI K.KIRAN KUMAR, I Additional Judge, City Civil Court, Hyderabad.	IV Additional Judge, City Civil Court, Hyderabad.
2.	SRI K.JAYARAM REDDY, Senior Civil Judge-cum-Assistant Sessions Judge, Jayashankar Bhupalapally.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Hanumakonda.
3.	SRI K.YUVA RAJA, Senior Civil Judge-cum-Assistant Sessions Judge, Kumuram Bheem - Asifabad.	Additional Senior Civil Judge -cum- Assistant Sessions Judge, Mancherial.
4.	SRI T.KANHYA LAL Senior Civil Judge-Cum-Assistant Sessions Judge, Mulugu.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Hanumakonda.
5.	SRI C.SURESH Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal at Hanumakonda.

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6.	SMT. G.SABITHA Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.	Senior Civil Judge-cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.
7.	SMT. VINDYA NAIK, Senior Civil Judge-cum-Assistant Sessions Judge, Narayanpet.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Mahabubnagar.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District & Sessions Judge / Unit Heads shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On completion of the said Training programme, the officers mentioned in Column No.2 shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Training programme at Telangana State Judicial Academy, Secunderabad.
 2. The nominated officers are entitled only for actual journey time.

Tand
23/1/20
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The I Additional Judge, City Civil Court, Hyderabad.
7. The Senior Civil Judge-cum-Assistant Sessions Judge, Jayashankar Bhupalapally.
8. The Senior Civil Judge-cum-Assistant Sessions Judge, Kumuram Bheem - Asifabad.
9. The Senior Civil Judge-cum-Assistant Sessions Judge, Mulugu.
10. The Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad.
11. The Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.
12. The Senior Civil Judge-cum-Asst. Sessions Judge, Narayanpet.
13. The IV Additional Judge, City Civil Court, Hyderabad.

14. The Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda.
 15. The Additional Senior Civil Judge -cum-Assistant Sessions Judge, Mancherial.
 16. The Senior Civil Judge-cum-Asst. Sessions Judge, Warangal at Hanumakonda.
 17. The Senior Civil Judge-cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.
 18. The Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar.
 19. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
 - 1) Mancherial
 - 2) Kumuram Bheem - Asifabad
 - 3) Mahabubnagar
 - 4) Narayanpet
 - 5) Nagarkurnool
 - 6) Hanumakonda
 - 7) Warangal
 - 8) Mahabubabad
 - 9) Mulugu
 - 10) Jayashankar Bhupalapally
 - 11) Hyderabad
 20. The Pay and Accounts Officer, Hyderabad.
 21. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

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